

one of the reasons why the amount realised from this tax is very much lower and it is under the contemplation of the Government to devise some means—perhaps a tax on gift, and other things—in order to plug this loophole.

SHRI SONUSING DHANSING PATIL: Has the Death Duty proved to be a fruitful source of revenue as originally anticipated by the Government?

SHRI B. R. BHAGAT: That is a matter of opinion, Sir.

SHRI SONUSING DHANSING PATIL: What is the actual state of affairs? You get the figures from year to year. Has it been proved that it is a fruitful source of revenue?

SHRI B. R. BHAGAT: After plugging the loopholes, it will be a more fruitful source of revenue.

COMPULSORY PHYSICAL TRAINING FOR STUDENTS

*437. SHRI MAHABIR PRASAD: Will the Minister of EDUCATION AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether physical training has been made compulsory for all school and college students;

(b) which are the Universities that have not yet made such training compulsory; and

(c) what steps are being taken to persuade them to do so?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DR. K. L. SHRIMALI): (a) and (b). Information is being collected and will be laid on the Table of the House.

(c) No decision has been taken on the desirability of making physical training compulsory in Universities. The matter is one for Universities themselves to decide.

INCLUSION OF NORTH BIHAR IN THE EASTERN ZONE OF THE LIFE INSURANCE CORPORATION OF INDIA

*438. SHRI R. P. N. SINHA: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware of the dissatisfaction amongst the policy holders of North Bihar on account of the inclusion of that area in the Eastern Zone of the Life Insurance Corporation of India; and

(b) whether the desire of the policy holders of that area for its transfer to the Central Zone has been communicated to Government; if so, in what manner and by whom?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) and (b). No, Sir.

SHRI R. P. N. SINHA: Is it the wish of the Government to ascertain public opinion and convenience in this matter?

SHRI B. R. BHAGAT: No, Sir.

*439. [Postponed to 5th September, 1957.]

ASSISTANTS EXAMINATION HELD BY THE UNION PUBLIC SERVICE COMMISSION IN 1957

*440. SHRI KISHORI RAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of candidates who sent in their applications for the Assistants' Grade Examination held by the Union Public Service Commission in July 1957;

(b) the number of candidates who actually appeared at that examination;

(c) the number of vacancies to be filled in on the basis of that Examination; and

(d) 1 by which all those vac. -il] be filled in?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) 13,939.